

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.421**

**New IA/25/ND/2023 New IA/27/ND/2023 CP/211/ND/2022**

**IN THE MATTER OF:**

Mr. Jagmeet Singh Sethi & Ors.	...	Applicant
Versus		
Hengst-Luman India Private Limited & Ors.	...	Respondent

**Order under Section 241-242.**

**Order delivered on 17.01.2023**

**Coram:**

**MR. P.S.N. PRASAD**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondents 2 : Mr. Arun Kathpalia, Senior Advocate  
Mr. Amar Gupta, Mr. Divyam Aggarwal, Mr. Aniket Aggarwal,  
Mr. Mayank Ratnaparkhe, Advocates

For the Respondent 3 to 6: Mr. Amar Gupta, Mr. Divyam Aggarwal,  
Mr. Aniket Aggarwal, Mr. Mayank Ratnaparkhe, Advocates

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **16.02.2023**.

**Sd/-**  
**Vishal Rana**  
**Court Officer**  
**Court-IV**